

District Court,
Visakhapatnam.
Date: 28.07.2021.

NOTIFICATION

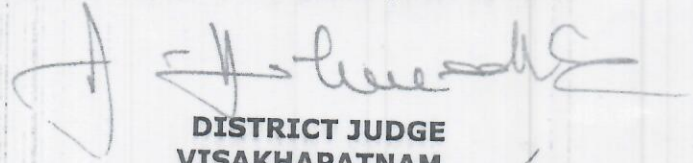
Sub: **Extension** of time for submitting the applications for **01** post of Head Clerk (on contract basis) in Addl.Senior Civil Judge's Court (Fast Track Court) in Anakapalli - Extended till **07-08-2021** -Reg.

Ref: 1.District Court's Notification in P.R.NO.121-A/2021, dt.08-04-2021 communicated in Dis.No.2203 /dt.8-4-2021.
2.District Court's Notification dt.30-04-2021 communicated in Dis.No.2504, dt.01.05.2021, last date for submitting the applications is extended till 07.05.2021.
3. District Court's Notification dt.19-06-2021 communicated in Dis.No.3065, dt.22.06.2021, last date for submitting the applications is extended till 25.06.2021.
4. District Court's Notification dt.05-07-2021 communicated in Dis.No.3260, dt.06.07.2021, last date for submitting the applications is extended till 15.07.2021.
5. District Court's Notification dt.19-07-2021 communicated in Dis.No.3524, dt.19.07.2021, last date for submitting the applications is extended till 26.07.2021.

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The last date for submitting the applications for the post of Head Clerk (on contract basis), Addl.Senior Civil Judge's court (Fast Track Court), Anakapalli, is hereby extended till **07-08-2021**.

The other items noted in the Notification cited for applying the above posts remains unchanged.


**DISTRICT JUDGE
VISAKHAPATNAM**

To
All the District & Sessions Judges, in the State of A.P.,
All the Presiding Officers in the District, with a request to cause this Notification affixed on their respective notice boards.
Copy to the Notice Board, District Court, Visakhapatnam.
Stock file.

Disno. 3790
of 29/7/21